

THE DEPUTY MINISTER IN THE  
MINISTRY OF LAW (SHRI JAGANATH RAO):

(a) No, Sir.

(b) Does not arise.

#### SALE OF RICE IN BLACK MARKET IN DELHI

f SHRI U. S. DUGAL: \ SHRI  
P. ABRAHAM:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that rice was sold in black market in Delhi during July, 1965; and

(b) if so, the action taken by Government in the matter?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOOD AND AGRICULTURE  
(SHRI D. R. CHAVAN): (a) Some complaints of rice having been sold in Delhi at prices higher than the controlled prices came to the Government's notice.

(b) Strict vigilance was exercised by the Delhi Administration to detect such practices and in the specific cases which came to their notice, action has been taken against the dealers involved. Steps have also been taken to increase the availability of rice in the Delhi markets. Arrangements have been made to import immediately 1700 tonnes rice from U.P. and Punjab and to have it distributed through cooperatives.

47. [Transferred to the 25th August, 1965].

#### शहरों में अनाज का राशनिंग

48. श्री राम सहाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार शहरों में अनाज के राशनिंग की व्यवस्था कर रही है ; और

(ख) क्या किसानों द्वारा पैदा किये गये सारे अनाज को खरीदने की कोई व्यवस्था की जा रही है ?

#### t[F00DGRAIN RATIONING IN CITIES

48. SHRI RAM SAHAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Government are making arrangements for rationing of foodgrains in the cities; and

(b) whether any arrangements are being made for purchasing the whole quantity of foodgrains produced by the agriculturists?]

खाद्य तथा कृषि मंत्रालय में उपमंत्री  
(श्री डी० आर० चव्हाण): (क) मुख्य मंत्रियों के हाल ही के सम्मेलन में 10 लाख और इससे अधिक जनसंख्या वाले शहरों और उन क्षेत्रों में जहाँ भारी संख्या में औद्योगिक कार्यकर्ता रहते हैं, वहाँ खाद्यान्नों की कानूनी राशन-व्यवस्था लागू करने का निर्णय लिया गया है ।

(ख) जी नहीं ।

f[THE DEPUTY MINISTER IN THE  
MINISTRY OF FOOD AND AGRICULTURE  
(SHRI D. R. CHAVAN): (a) A decision has been taken at the recent conference of Chief Minister to introduce statutory rationing foodgrains in cities having a population of one million and over as also in areas having heavy concentration of industrial workers.

(b) No, Sir.]

#### शहरों में खाद्यान्नों का सम्भरण

49. श्री राम सहाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि सरकार ने मुख्य मंत्रियों के

f[ ] English translation.